

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

CP 193/2015

OA 4313/2012

this the 8th day of September, 2015

**Hon'ble Mr. V.Ajay Kumar, Member (J)
Hon'ble Mr. P.K.Basu, Member (A)**

1. Shri Satish Kumar
A.D-II, BCD (N&W) Directorate
Central Water Commission
Sewa Bhawan, R.K.Puram
New Delhi
 2. Shri Murala Vaddi Kasulu
AEE (on deputation)
O/o EE, Power House Division-I
PHPA-OO, Bojo Town
Bhutan
 3. Shri Sanjay Kumar Malviya
A.D.-II, O/o the Chief Engineer
Central Water Commission
Block 3, Paryavas Bhawan
Arera Hills, Bhopal -462011
 4. Smt. V. Kumari
AD-II, O/o the Chief Engineer
Monitoring Central Organization
Central Water Commission
CGO Complex, Block 'C'
3rd floor, Seminary Hills
Nagpur
 5. Shri Sanjeev Kumar, AD-II
Hydrology (DSR) Directorate
Central Water Commission
Sewa Bhawan, R.K.Puram
New Delhi
- Petitioners
- (By Advocate: Shri S.M.Dalal)

VERSUS

1. Shri Anuj Kumar
Secretary
Ministry of Water Resources
Sharam Shakti Bhawan
New Delhi – 110 001

2. Shri A.B.Pandya
Chairman
Central Water Commission
Sewa Bhawan, R.K.Puram
New Delhi – 110 066 Respondents.

(By Advocate: Shri T.A.Ansari)

ORDER (ORAL)

By Hon'ble Mr.V.Ajay Kumar,

Heard both sides.

2. The present Contempt Petition is filed complaining violation of the order of this Tribunal in OA No.4313/2012 dated 26.09.2014.
3. However, when the matter is taken up for hearing, the learned counsel for the respondents produced an order of the Hon'ble High Court of Delhi wherein the Hon'ble High Court has stayed the order of this Tribunal in W.P.(C) 6987/2015 dated 14.08.2015.
4. In the circumstances, nothing survives in this CP as on today and, accordingly, the same is closed. Notices issued to the respondents are discharged. However, the petitioner is at liberty to invoke appropriate legal remedies, depending on the outcome of the W.P.

No costs.

(P.K.BASU)
Member (A)

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(V.AJAY KUMAR)
Member (J)